GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3697
ANSWERED ON 21.12.2021

ELECTRIC BUSES IN ANDHRA PRADESH

3697. SHRI ADALA PRABHAKARA REDDY:
SHRIMATI CHINTA ANURADHA:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) whether there are zero electric buses operational for transport of passengers and cargo in Andhra Pradesh;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps taken by the Government to sanction and deploy electric buses in Andhra Pradesh?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (c): Sir, forty electric buses, as sanctioned under Phase-I of FAME-India Scheme, is under operational in Andhra Pradesh. The Ministry of Heavy Industries formulated the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 on pan India basis. Presently, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. Under phase-II of FAME-India Scheme, 350 e-buses have been sanctioned to the state of Andhra Pradesh. Further, the detailed information regarding electric buses sanctioned to Andhra Pradesh is annexed as ANNEXURE.

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### ANNEXURE

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>State</th>
<th>City</th>
<th>Qty</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Andhra Pradesh</td>
<td>Vishakhapatnam</td>
<td>100</td>
</tr>
<tr>
<td>2</td>
<td></td>
<td>Vijayawada</td>
<td>50</td>
</tr>
<tr>
<td>3</td>
<td></td>
<td>Amravati</td>
<td>50</td>
</tr>
<tr>
<td>4</td>
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<td>Tirupati</td>
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</tr>
<tr>
<td>5</td>
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<td>Kakinada</td>
<td>50</td>
</tr>
<tr>
<td>6</td>
<td></td>
<td>APSRTC (Inter City)</td>
<td>50</td>
</tr>
</tbody>
</table>

**TOTAL** 350

APSRTC has issued Letter of Award for 100 Nos. of Electric Buses
50 at Tirupathi-Tirumala Ghat
50 at APSRTC-Intercity (Tirupati)

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